

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/243(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF M/S. ANTIMONY TRADELINK PVT LTD)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Ms.Rashmi Bothra, Adv.] For the Income Tax Officer

ORDER

1. Ld. Counsel for the applicant present.
2. Report of ROC, West Bengal has been filed, a copy of it be served to the Ld. Counsel for the Income Tax Officer.
3. Post this matter on **21.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**